

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

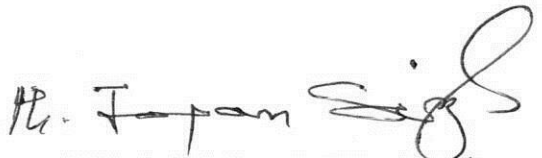
Imphal, the 19th December, 2023

No. HCM/D-42/2023-Estt.-I/ *23255* : Consequent upon this Registry's Advertisement of even no. dated 9th November, 2023 and the Interview held on 13.12.2023, the following candidates (not in order of merit) are hereby engaged as Programme Coordinators on Daily Wage basis @ Rs. 500 per day w.e.f. the date of joining and until further orders:

1. **Shri W. Gogendro Singh** - Reg. No. 021
2. **Shri Bonny Yumnam** - Reg. No. 026

Further, they shall report to the undersigned on or before 22.12.2023.

***Note:** - *They shall not claim regularization of their services on this purely temporary engagement.*


(PH. JAPAN SINGH) 19/12/23
REGISTRAR (ADMN. PM&P)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulsillu, Judge, High Court of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Jt. Registrar (Judl.), High Court of Manipur.
7. The Language Officer (Special Officer), High Court of Manipur.
8. The Superintendent, Estt. -I/Accounts, High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry.*
10. Person(s) Concerned.
11. Concerned File/Guard File.